

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.02.2026

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrarcourt>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1030 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Creative Capital Services Ltd. Vs. Akshaj Infra Pvt. Ltd.	Paras Mithal
2.	I.A. No. 1063 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Chandan Kumar Singh Vs. Source Dot Com Pvt. Ltd.	Abhyuday Dhasmana
3.	I.A. No. 1064 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Dr. Naveen Chaudhari Vs. Suraksha ARC & Ors.	Himanshu Gupta

Copy to: -

1. **Notice Board**
2. **Website: <https://nclat.nic.in/>**

**By order
-sd/-
Assistant Registrar**